NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5428 of 2025 in Comp. App. (AT) (Ins) No of 2025	Dhiren Shantilal Shah, Monitoring Professional on behalf of the Monitoring Committee Vs. Neev Infrastructure Pvt. Ltd.	G. Aniruth Purusothaman
2.	I.A. No. 5429 of 2025 in Comp. App. (AT) (Ins) No of 2025	Yogesh Rajendra Bothra Vs. Sanjay Badrilal Punglia	Harshal Damania
3.	I.A. No. 5430 of 2025 in Comp. App. (AT) (Ins) No of 2025	CMA Vijender Sharma Vs.	Sidhartha Das
4.	I.A. No. 5431 of 2025 in Comp. App. (AT) (Ins) No of 2025	Cypet Technologies India Pvt. Ltd. Vs. Mitsu Chem Plast Ltd.	Kedar G. Dave
5.	I.A. No. 5432 of 2025 in Comp. App. (AT) No of 2025	Tata Steel Ltd. & Anr. Vs. Rusoday Securities Ltd.	Rakesh Kansal
6.	I.A. No. 5433 of 2025 in Comp. App. (AT) (Ins) No of 2025	Satyadev Gupta Vs. Vikas Kumar Garg, RP, Jaipuria Buildcon Pvt. Ltd.	Thakur Ankit Singh
7.	I.A. No. 5434 of 2025 in Comp. App. (AT) No of 2025	Helgers Chem Pvt. Ltd. & Ors. Vs. R.P. Poly Packs Pvt. Ltd. & Ors.	Shivam Gautam

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Assistant Registrar